

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2639
ANSWERED ON:09.12.2011
NOC FOR MINING LEASE
Patel Shri Deoraj Singh

Will the Minister of MINES be pleased to state:

- (a) whether No Objection Certificate (NOC) is required to be taken from the Central Pollution Control Board for mining lease having area of more than 5 hectares;
- (b) if so, whether the Government proposes to increase the said limit to 10 hectares so as to facilitate the operation of small mines; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI D1NSHA PATEL)

(a): As per available information, Central Pollution Control Board (CPCB) is not empowered under the given statutes for granting No Objection Certificate (NOC) for mining lease.

(b)and(c): Does not arise in view of (a) above.